

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-215(ND)/2007

IN THE MATTER OF:

M/s. Gaurav Ink (P) Limited

.. PETITIONER

Vs.

Jai Shree Polyplast

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 28.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)


For the Petitioner/Applicant
For the Respondents

: Mr. Ankur Singhal, Advocate
:

ORDER

Learned Counsel for the applicant is present and seeks to withdraw the application for restoration.

Taking into consideration the request of the Counsel for applicant, the same is dismissed as withdrawn.

)
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
28.8.2017